

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 3.4.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1215 of 2019 in Comp. App. (AT) No. _ of 2019	Registrar of Companies Vs. M/S Apoorva Leasing Finance & Investment Company Ltd	Kamal kant Jha

By Order

-sd/-

Assistant Registrar

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